

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 709 of 2020

IN THE MATTER OF:

UCO Bank

...Appellant

Versus

Deegee Orchards Pvt. Ltd.

...Respondent

Present:

For Appellant : Mr. Partha Sil, Advocate

For Respondent : Mr. Surjan Singh Shekhawat, Advocate

O R D E R

(Through Virtual Mode)

23.09.2020 Mr. Surjan Singh Shekhawat, Advocate has entered appearance for the Respondent. Learned counsel for the Appellant may provide complete set of paper-book to him within three days. He may file reply-affidavit along with Vakalatnama within 20 days. Rejoinder, if any, may be filed within 10 days thereof. Learned counsel for the parties may also file their short written submissions, not exceeding three pages, along with their pleadings.

List the appeal 'for Admission (After Notice)' on **4th November, 2020** before Court No. III.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[V.P. Singh]
Member (Technical)**

/ns/gc/